


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**
PRESENT₁₂ HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.09/9/HDB/2018
NAME OF THE COMPANY	Udaya Krishna Steel Rolling Mills Private Limited
NAME OF THE PETITIONER(S)	ILC Iron & Steel Private limited
NAME OF THE RESPONDENT(S)	Udaya Krishna Steel Rolling Mills Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
For SATYA SIVA DARSHAN	} Advocate	9666985926	
For NIKHIL KHADKIKAR			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Nikhil Khadkikar, learned counsel representing his senior Mr.Satyasiva Darshan, submits that due to personal inconvenience the counsel could not attend before the bench and requested time. Post the case on 02.02.2018.


MEMBER (Judl)